

From,

Atul Srivastava, HJS
Joint Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 168 /Admin. (Services)/2019 Dated: Allahabad: March 29, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. JTRI/525 dated 22 March, 2019, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme / Capacity Building Programme scheduled from 08.04.2019 to 12.04.2019 and 22.04.2019 to 26.04.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to inform that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' (for the training scheduled from 08.04.2019 to 12.04.2019) and list 'B' (for the training scheduled from 22.04.2019 to 26.04 .2019) at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/

(Atul Srivastava)
Joint Registrar (Judicial) (Services)

No. 168 (i)/Admin. (Services)/2019 dated: March 29, 2019

Copy forwarded for information and necessary action to :

1. The Private Secretary to Hon'ble Mr. Justice P.K.S. Baghel with the request to kindly place the aforesaid information before His Lordship.
2. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
3. Sri Amitabh Ranjan, Registrar, Indian Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
4. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
5. Sri Shiv Kumar-I, Legal Adviser U.P.S.R.T.C., Lucknow, Sri K.C. Singh, Dy. Director, JTRI, Lucknow, Sri Pankaj Kumar Singh, Registrar, State Consumer Disputes Redressal Comm., Lucknow, Smt. Pratima Srivastava, Registrar, U.P. State Public Services Tribunal Lucknow, Sushri Pragya Singh, Registrar, Land Aqu. Rehab. & Resettlement Auth., Gorakhpur and Sri Rakesh Kumar Singh-I, Spl. Sec. & Addl. LR (Nyay Vibhag) Government of U.P., Lucknow with the request to kindly attend the said training programme.
6. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/
(Parimal Chaturvedi)
Assistant Registrar (Services)

Judicial Training & Research Institute, U.P. Lucknow

List - 'A'



Special Training Programme on Management For Judicial Officers

Duration: 08.04.2019 to 12.04.2019

Sl. No.	I.D.	Batch	DOB	DOR	Name	Designation	Place of Posting
1.	5330	1986	30.04.1962	30.04.2022	ASHOK KUMAR SINGH-III	District & Sessions Judge	Mathura
2.	5340	1986	06.09.1961	30.09.2021	RAJIV SHARMA	District & Sessions Judge	Saharanpur
3.	5343	1986	04.06.1960	30.06.2020	SMT. NEERJA SINGH	District & Sessions Judge	Barabanki
4.	5347	1986	01.11.1961	31.10.2021	RAGHVEN德拉	District & Sessions Judge	Gonda
5.	5454	1987	07.05.1962	31.05.2022	SHIV KUMAR-I	Legal Adviser, U.P.S.R.T.C.	Lucknow
6.	5675	1989	01.01.1963	31.12.2022	SURENDRA SINGH-II	Insd Addl. District & Sessions Judge	Aligarh
7.	5678	1989	20.04.1964	30.04.2024	LALLU SINGH	Insd Addl. District & Sessions Judge	Auraiya
8.	5679	1989	03.04.1961	30.04.2021	SHYAM JEET YADAV	Insd Addl. District & Sessions Judge	Aligarh
9.	5681	1989	12.12.1967	31.12.2027	RAM MILAN SINGH	Insd A.D./Spl. J.(SC/ST, Pev. of Atroci Act)	Sultanpur
10.	5684	1989	10.06.1964	30.06.2024	RAVINDRA KUMAR-I	Spl. J. (SC/ST, Pev. of Atroci Act)	Ramabai Nagar
11.	1878	DHUS-2009	31.12.1969	31.12.2029	ACHAL SACHDEV	Judge, Spl Court, CBI Court No. 2	Ghaziabad
12.	1879	DHUS-2009	24.04.1973	30.04.2033	SMT. BABITA RANI	Spl. Judge (U.P. Dacoity A.A.)	Ramabai Nagar
13.	1880	DHUS-2009	25.04.1973	30.04.2033	ANMOL PAL	Principal Judge, Family Court	Lucknow
14.	1881	DHUS-2009	13.02.1972	29.02.2032	SMT. KAMLESH KUCHHAL	Insd Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
15.	1882	DHUS-2009	14.05.1973	31.05.2033	UTKARSH CHATURVEDI	Insd Addl. District & Sessions Judge	Moradabad
16.	1883	DHUS-2009	15.08.1968	31.08.2028	JAI PRAKASH PANDEY	Insd Addl. District & Sessions Judge	Sultanpur
17.	1884	DHUS-2009	12.07.1970	31.07.2030	VINAY KUMAR-III	Insd A.D./Spl. J.(SC/ST, Pev. of Atroci Act)	Hardoi
18.	5705	1989	01.05.1965	30.04.2025	SMT. ANITA RAJ	A.D.J. (FTC)	Kushi Nagar
19.	6368	2003	15.07.1969	31.07.2029	SITA RAM	Insd A.D./Spl. J.(SC/ST, Pev. of Atroci Act)	Ghaziabad
20.	6427	2003	15.02.1974	28.02.2034	RAVI KANT-I	Civil Judge (Senior Div.)	Pilibhit
21.	6428	2003	24.02.1979	28.02.2039	SUSRI SWETA VERMA	Chief Judicial Magistrate	Sambhal at Chandausi
22.	6429	2003	29.04.1979	30.04.2039	RAHUL PRAKASH	Addl. Civil Judge (Sr. Div.)/JACJM.	Moradabad
23.	6430	2003	20.07.1980	31.07.2040	RAVI YADAV	Civil Judge (Senior Div.)	Sultanpur
24.	6431	2003	02.03.1967	31.03.2027	JANARDAN PRASAD YADAV	Civil Judge (Senior Div.)	Jaunpur
25.	6432	2003	20.07.1968	31.07.2028	MOHAMMAD AZAD	Chief Judicial Magistrate	Varanasi
26.	6433	2003	08.07.1970	31.07.2030	GYANENDRA SINGH-II	Chief Judicial Magistrate	Balla
27.	6434	2003	02.02.1971	28.02.2031	JAHENDRA PAL SINGH	Special C.J.M.	Kampur Nagar
28.	6437	2003	05.02.1977	28.02.2037	SMT. ALKA BHARTI	Addl. Civil Judge (Sr. Div.)/JACJM.	Mathura
29.	2194	2015	21.07.1992	31.07.2052	SMT. TAHEREEM KHAN	Addl. Chief Judicial Magistrate	Mathura
30.	2247	2015	17.12.1988	31.12.2048	ARIF NISAMUDDIN KHAN	Civil Judge (Junior Div.)	Pilibhit
31.	2252	2015	09.10.1991	31.10.2051	SMT. SHIKHA YADAV	Judicial Magistrate	Lucknow
32.	2253	2015	01.09.1983	31.08.2043	SUSHRI NANCY DHUNNA	Civil Judge (Junior Div.)	Lucknow
33.	2258	2015	21.10.1990	31.10.2050	AMIT KUMAR	Civil Judge (Junior Div.)	Bahraich
34.	2259	2015	24.10.1990	31.10.2050	SUSHRI GARGI SHARMA	Civil Judge (Junior Div.)	Meerut
35.	2260	2015	18.02.1991	28.02.2051	SMT. TAPASYA TRIPATHI	Civil Judge (Junior Div.)	Balla
36.	2262	2015	09.04.1989	30.04.2049	SUSHRI SIDDHOU SAIKMA JARRAR ALAM	Civil Judge (Junior Div.)	Etawah
37.	2264	2015	27.06.1987	30.06.2047	SMT. ASMA SULTANA	Civil Judge (Junior Div.)	Faizabad
38.	2278	2015	15.12.1982	31.12.2042	MOHD ZULCARNAIN ALAM	Judicial Magistrate	Chandauli
39.	1567	2006	20.01.1976	31.01.2036	K.C. SINGH	Civil Judge (Junior Div.)	Meerut
40.					OFFICER FROM REGISTRY, HON'BLE HIGH COURT	DY. DIRECTOR, J.T.R.I.	Sardhana-Meerut Lucknow

Judicial Training & Research Institute, U.P. Lucknow

List - 'B'



Special Training Programme on Management For Judicial Officers

Duration: 22.04.2019 to 26.04.2019

Sl. No.	I.D.	Batch	DOB	DOR	Name	Designation	Place of Posting
1.	5358	1986	03.06.1960	30.06.2020	MUSHIR AHMAD ABBASI	District & Sessions Judge	Kannauj
2.	1885	DHJS-2009	25.09.1967	30.09.2027	SUNIL KUMAR-IV	Spl. Judge (E.C. Act)	Allahabad
3.	1886	DHJS-2009	24.01.1970	31.01.2030	RAM SULIN SINGH	Ist. Addl. District & Sessions Judge	Balrampur
4.	1889	DHJS-2009	05.08.1969	31.08.2029	RAJ KUMAR SINGH	Ist. Addl. District & Sessions Judge	Budaun
5.	1890	DHJS-2009	05.06.1966	30.06.2026	VISHNU KUMAR SHARMA	Addl. District & Sessions Judge	Baladshahar
6.	1891	DHJS-2009	01.01.1971	31.12.2030	SATENDRA KUMAR	Ist. Addl. District & Sessions Judge	Kannauj
7.	1892	DHJS-2009	01.03.1967	28.02.2027	VIJAY SHANKER UPADHYAYA	Ist. Addl. District & Sessions Judge	Etawah
8.	1894	DHJS-2009	22.11.1972	30.11.2032	INDER PREET SINGH JOSH	Spl. J. (SC/ST, Pev. of Atroci Act)	Gautambudhna Nagar
9.	1896	DHJS-2009	12.02.1973	28.02.2033	SANJIV PANDEY	Ist. Addl. District & Sessions Judge	Bijnor
10.	1897	DHJS-2009	01.01.1975	31.12.2034	PANKAJ KUMAR AGRAWAL	Ist. Addl. District & Sessions Judge	Budaun
11.	1898	DHJS-2009	01.07.1965	30.06.2025	PANKAJ KUMAR SINGH	Registrar, State Consumer Disputes Redressal Comm.	Lucknow
12.	1899	DHJS-2009	07.07.1971	31.07.2031	SMT. PRATIMA SRIVASTAVA	Registrar, U.P. State Public Services Tribunal	Lucknow
13.	1900	DHJS-2009	30.12.1973	31.12.2033	SANJEEV SHUKLA	Ist. Addl. District & Sessions Judge	Pilibhit
14.	1901	DHJS-2009	07.01.1966	31.01.2026	KULDEEP SAXENA	Ist. Addl. District & Sessions Judge	Lakhimpur Kheri
15.	1902	DHJS-2009	04.08.1973	31.08.2033	ANUPAM KUMAR	Ist. Addl. District & Sessions Judge	Kaushambi
16.	1903	DHJS-2009	15.07.1964	31.07.2024	DAVENDRA SINGH	Principal Judge, Family Court	Gorakhpur
17.	1904	DHJS-2009	16.06.1967	30.06.2027	ARVIND MALIK	Ist. Addl. District & Sessions Judge	Amroha
18.	1905	DHJS-2009	16.04.1972	30.04.2032	PRADEEP KUMAR SINGH-II	Spl. J. (SC/ST, Pev. of Atroci Act)	Varanasi
19.	6435	2003	07.02.1973	28.02.2033	ANIL KUMAR-VI	Addl. Civil Judge (Sr. Div.)/JACJM	Moradabad
20.	6512	2003	01.08.1964	31.07.2024	SARAJ KUMAR YADAV	Chief Judicial Magistrate	Chazipur
21.	6438	2003	01.06.1981	31.05.2041	ANKITA SHUKLA	Judge Small Causes Court	Stapur
22.	6439	2003	05.11.1972	30.11.2032	RAKESH KUMAR GAUTAM	Chief Judicial Magistrate	Muzaffar Nagar
23.	6440	2003	16.08.1975	31.08.2035	SIDDHARTHA KUMAR WAGAV	Civil Judge (Senior Div.)	Sonbhadra
24.	6441	2003	15.12.1971	31.12.2031	CHANDRA MOHAN CHATURVEDI	Addl. Chief Judicial Magistrate	Kasia-Kusht Nagar
25.	6442	2003	10.08.1979	31.08.2039	SMT. PARUL ATRI	Civil Judge (Senior Div.)	Moradabad
26.	6443	2003	05.02.1981	28.02.2041	GUNANDRA PRAKASH	Chief Judicial Magistrate	Lucknow
27.	6444	2003	01.08.1972	31.07.2032	ABHAY PRAKASH NARAIN	Chief Judicial Magistrate	Meerut
28.	6447	2003	03.04.1979	30.04.2039	RAVISH KUMAR ATRI	Addl. Civil Judge (Sr. Div.)/JACJM	Moradabad
29.	2266	2015	15.04.1986	30.04.2046	SUSHRI ISHRAI PARVEEN FARUQUI	Addl. Civil Judge (Junior Div.)	Varanasi
30.	2267	2015	19.05.1987	31.05.2047	SMT. RASHMI CHAND	Judicial Magistrate	Faizabad
31.	2268	2015	01.05.1982	30.04.2042	SMT. SHRADDHA DEVA	Civil Judge (Junior Div.)	Etah-Jalesar
32.	2269	2015	27.12.1989	31.12.2049	SUSHRI PRAGYA SINGH	Registrar, Land Acqui., Rehab. & Resettlement Auth.	Gorakhpur
33.	2274	2015	15.08.1988	31.08.2048	SUSHRI MUKTA TYAGI	Civil Judge (Junior Div.)	Shanti at Kairana
34.	2275	2015	06.11.1981	30.11.2041	ANUPAM DUBEY	Civil Judge (Junior Div.)	Azangarh
35.	2277	2015	22.07.1982	31.07.2042	SUSHRI ARCHANA TIWARI	Judicial Magistrate	Varanasi
36.	2279	2015	25.04.1984	30.04.2044	SUSHRI KUMUD UPADHYAY	Civil Judge (Junior Div.)	Varanasi
37.	2280	2015	10.07.1987	30.07.2047	SUSHRI KAMAAYANI DUBEY	Civil Judge (Junior Div.)	Rat Bareilly
38.	2283	2015	16.06.1989	30.06.2049	SMT. UROOJ FATIMA	Civil Judge (Junior Div.)	Lakhimpur-Mohammadi
39.	6204	2003	14.06.1968	30.06.2028	RAKESH KUMAR SINGH-I	Spl. Sec. & Addl. LR (Nyay Vibhag) Government of U.P	Lucknow
40.					OFFICER FROM REGISTRY, HON'BLE HIGH COURT		Lucknow